

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

28. IA 2807/2021
IN
C.P. (IB)/2146(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: Stressed Assets Stabilization Fund
Vs.
Precision Containers Ltd.

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

List this matter on 12.12.2022.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)
/NP/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)